

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) Yes Sir. As on 31.3.2016, 33,216 associations were registered under the FCRA.

(b) and (c) This Ministry does not maintain centralized data base of associations which do not have their FCRA accounts in banks with core banking facilities. As per Section 17 of the Act, every person who has been granted a certificate or given prior permission under Section 12 shall receive foreign contribution in a single designated account only through such one of the branches of a bank as he may specify in the application for grant of certificate. Bank for this purpose, means a banking company as referred to in clause (c) of Section 5 of the Banking Regulation Act, 1949 (10 of 1949).

(d) Ministry of Finance and Reserve Bank of India have been advised under the FC(R) Rules 2011 to integrated FCRA accounts of associations receiving Foreign Contribution, with Public Fund Management System.

Security of Indo-Pak International Border of Punjab

867. SHRI SHWAIT MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry is taking steps to introduce latest technology to strengthen the security of Indo-Pak International Border of Punjab;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The Government has decided to introduce latest technology to strengthen the security of Indo-Pakistan border. The latest technology includes radars, cameras, optical fiber sensors, etc. In this regard, a pilot project in Punjab has been approved.

Role of NDMA in disasters during year 2014

868. SHRI ANUBHAV MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) which were the major disasters that occurred during the year 2014 in India;

(b) what was the role of NDMA in those disasters;

(c) how many of the projects of rehabilitation after those disasters have been completed or are nearing completion;